

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**  
**COURT-VI**

Item No. 107  
IB-1083/PB/2019

**IN THE MATTER OF:**  
**Bank of India**

...PETITIONER

**Vs.**

**M/s. Prominent Metal Pvt. Ltd.**

...RESPONDENT

**Section**  
**U/s 7 of IBC, 2016**

**Order delivered on 06.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**  
**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor :**

**For the Liquidator**

:Mr. Abhishek Anand, Ms. Jasleen  
Singh Sandha (Advs) in IA 492/2024.

**For the Respondent/Corporate Debtor :**

**ORDER**

**IA/492/2024**

The 12<sup>th</sup> Progress Report is taken on record.

IA is **disposed off**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Bachu Venkat Balaram Das)**  
**Member (J)**